

MENTIONING REPORT COURT NO 09

Date : 02/03/2022

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr.M.P.	1211/21	14/03/2022
2	Cr.M.P.	2209/21	28/03/2022
3	Cr.M.P.	2210/21	28/03/2022
4	Cr.M.P.	2596/21	29/03/2022
5	Cr.M.P.	3272/21	List If Defect Free
6	Cr.M.P.	02/21	List If Defect Free
7	Cr.M.P.	3348/21	List If Defect Free
8	Cr.M.P.	480/22	List If Defect Free
9	Cr.M.P.	12/22	List If Defect Free
10	Cr.M.P.	448/22	List If Defect Free
11	Cr.M.P.	476/22	List If Defect Free
12	Cr.M.P.	1995/21	List If Defect Free
13	Cr.M.P.	1742/21	List If Defect Free
14	Cr.M.P.	2322/19	In Usual Course
15	Cr.M.P.	1743/21	In Usual Course
16	Cr.M.P.	1020/17	In Usual Course
17	Cr.M.P.	2291/21	In Usual Course
18	Cr.M.P.	2069/16	In Usual Course
19	Cr.M.P.	2144/21	In Usual Course
20	Cr.M.P.	277/20	In Usual Course
21	Cr.M.P.	884/20	In Usual Course
22	Cr.M.P.	2649/19	In Usual Course
23	Cr.M.P.	748/21	In Usual Course
24	Tr.Pet.(Cr.)	13/21	List If Defect Free
25	W.P.(Cr.)	57/22	List If Defect Free
26	W.P.(Cr.)	184/19	In Usual Course
27	W.P.(Cr.)	412/18	In Usual Course
28	Cont.(Cvl.)	629/21	11/03/2022
29	Cont.(Cvl.)	533/21	11/03/2022
30	Cr.M.P.	2656/14	Rejected

MENTIONING REPORT COURT NO 12

Date : 02/03/2022

S.NO	CASE TYPE	CASE NO.	REMARKS
1	Tr. Petition Cvl.	45/2021	ALLOWED FOR 04-03-2022
2	Tr. Petition Cvl.	27/2021	ALLOWED FOR 04-03-2022
3	WPS	4944/17	ALLOWED FOR 09-03-2022
4	WPT	5531/21	ALLOWED FOR 09-03-2022

MENTIONING REPORT COURT NO 13

Date : 02/03/2022

S.NO	CASE TYPE	CASE NO.	REMARKS
1	WPC	1151/20	03-03-2022
2	WPC	649/22	08-03-2022
3	FILING NO	1252/22	08-03-2022
4	WPC	623/22	10-03-2022
5	TOKEN NO	1264/22	22-03-2022
6	TOKEN NO	1265/22	22-03-2022
7	TOKEN NO	1269/22	22-03-2022
8	TOKEN NO	1268/22	22-03-2022
9	TOKEN NO	1352/22	23-03-2022
10	WPC	391/22	24-03-2022
11	WPC	594/22	30-03-2022
12	WPC	3024/20	30-03-2022
13	WPC	294/22	31-03-2022
14	WPC	4024/21	31-03-2022
15	WPC	4001/21	31-03-2022
16	WPC	4023/21	31-03-2022
17	WPC	5029/21	AFTER 4 WEEKS
18	WPC	4516/21	AFTER 5 WEEKS
19	WPC	4637/18	AS PER LAST JUDICIAL ORDER
20	WPC	5220/18	USUAL COURSE
21	WPC	6959/19	USUAL COURSE
22	WPC	428/20	USUAL COURSE
23	WPC	334/19	USUAL COURSE
24	WPC	2557/20	USUAL COURSE
25	WPC	4347/18	USUAL COURSE
26	WPC	3892/21	USUAL COURSE
27	WPC	1087/20	USUAL COURSE
28	WPC	2638/20	USUAL COURSE
29	WPC	3887/21	NOT CONSIDERED AS STATEMENT REGARDING INFORMATION TO OTHER SIDE HAS NOT BEEN GIVEN
30	WPS	2253/19	NOT CONSIDERED AS NEITHER MENTION SLIP NOR ANY REASON FOR URGENCY HAS BEEN GIVEN
31	CR. REVISION	654/19	NOT RELATED TO THIS COURT AS PER PRESENT ROSTER
32	CMP	19/22	NOT CONSIDERED, NOT RELATED TO THIS COURT

MENTIONING REPORT COURT NO 14

Date : 02/03/2022

S.NO	CASE TYPE	CASE NO.	REMARKS
1	Cr.A (SJ)	483/19	14-03-2022
2	Cr.A (SJ)	69/22	14-03-2022
3	Cr.A (SJ)	354/19	14-03-2022
4	Cr.A (SJ)	544/21	14-03-2022
5	Cr.A (SJ)	374/18	14-03-2022
6	Cr.A (SJ)	576/21	14-03-2022
7	Cr.Rev.	45/22	09-03-2022
8	Cr.Rev.	859/20	09-03-2022
9	Cr.Rev.	76/22	09-03-2022
10	Cr.Rev.	644/21	09-03-2022
11	Cr.Rev.	322/20	09-03-2022
12	Cr.Rev.	120/22	10-03-2022
13	Cr.Rev.	89/22	10-03-2022
14	Cr.Rev.	13/22	10-03-2022
15	Cr.Rev.	75/22	10-03-2022
16	Cr.Rev.	124/22	10-03-2022
17	Cr.Rev.	289/20	10-03-2022
18	Cr.Rev.	428/20	10-03-2022
19	Cr.Rev.	1077/19	10-03-2022
20	Cr.Rev.	20/20	REJECTED
21	Cr.Rev.	429/20	(LCR YET TO BE RECEIVED)
22	CONT(C)	646/19	11-03-2022